

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-106/2007/6477/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Romen Baruah,
District & Sessions Judge,
Morigaon.

Dated Guwahati, the 9th August, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJM/4963, dated 02.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.08.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 03.08.2024 till the morning of 05.08.2024**, as prayed for. The Additional Sessions Judge cum Special Judge, POCSO, Morigaon, and in her absence, the Civil Judge (Sr. Dvn.) & Assistant Sessions Judge, Morigaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-106/2007/6478/A, dated

Copy to:

, 09-08-24

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)